

BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

TENTH REPORT

(Presented on 13.12.1977)

The Business Advisory Committee held a sitting on Tuesday, the 13th December, 1977.

2. The Committee recommend the allocation of time to the following items of Government Legislative and Financial business as shown against each:—

- | | |
|--|--|
| (1) Discussion and voting on Supplementary Demands for Grants (General) for 1977-78. | 1 hour |
| (2) The Constitution (Forty-fourth Amendment) Bill, 1977.
(Consideration and passing) | 1 day
(On Monday, the 19th December, 1977) |
| (3) The Multi-State Co-operative Societies Bill, 1977.
(Consideration and passing) | 2 hours |
| (4) The Port Laws (Amendment) Bill, 1977, as passed by Rajya Sabha.
(Consideration and passing) | 1 hour |

3. The Committee also recommend that in order to provide time for completion of essential Government and other business, with effect from Wednesday, the 14th December, 1977 till the conclusion of the current session, the House may continue to sit during the lunch hour also.

4. The Committee further recommend that on Monday, the 19th December, 1977, when the Constitution (Forty-fourth Amendment) Bill is to be taken up for consideration and passing, no Short Notice Question, Calling Attention or matter under Rule 377 need be put down.

NEW DELHI;

December 13, 1977
Agrahayana 22, 1899 (Saka)

K. S. HEGDE,
Chairman,
Business Advisory Committee.